

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:2229  
ANSWERED ON:29.08.2007  
COMPETITIVE BIDDING FOR ALLOCATION OF COAL MINES  
Singh Baba Shri K.C.;Singh Shri Uday

**Will the Minister of COAL be pleased to state:**

- (a) whether the Government proposes to introduce competitive bidding for allocating coal mines for captive use by the industries;
- (b) the details of norms fixed for the said purpose;
- (c) the time by which the new system is likely to be implemented;
- (d) whether the allotment of coal blocks through bidding process has been finalized and amendments in the Coal Mines Nationalisation Act have been made; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COAL (DR. DASARI NARAYANA RAO)

(a) to (e): A proposal to introduce competitive bidding system for allocation of coal and lignite blocks, through an amendment in the Mines and Minerals (Development and Regulation) Act, 1957 is under consideration of the Government.